

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:1090  
ANSWERED ON:30.11.2005  
MEDICAL CHARGES  
Chandel Shri Suresh

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether the treatment/medical charges of the All India Institute of Medical Sciences and the P.G.I. Chandigarh are equal ;
- (b) if not, the difference between the charges ;
- (c) the date on which the medical charges of both the Institutes was last revised;
- (d) whether high charges are within the reach of the poor people and common people of the society ; and
- (e) if not, the steps proposed to be taken in this regard ?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

(a) to (e) The rates charged by the two Institutions, viz., All India Institute of Medical Sciences and the PGIMER, Chandigarh are marginally different in some cases, as the charges depend on the type of procedure, investigations, package rates, inclusion or exclusion of cost of consumables etc.

These rates are also being reviewed and revised from time to time. The rates of hospital charges in AIIMS were revised on 23.11.2005 and the rates of hospital charges in certain Departments in PGIMER, Chandigarh were last revised on 6.10.2005. While revising the charges, reasonableness and the cost of materials etc. are kept in mind. Poor and indigent patients are, however, exempt from payment of the hospital charges. Besides, the poor patients are also assisted from the National Illness Assistance Fund (Arogya Nidhi) kept at the disposal of respective Institutions for providing the treatment for life threatening diseases.